

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 62 of 2013**

**Dated : 15<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**PTC India Ltd. .... Appellant (s)**  
**Versus**  
**Gujarat Electricity Regulatory Commission ...Respondent (s)**  
**& Anr.**

Counsel for the Appellant(s): Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Rajiv Bhardwaj  
Mr. Ravi Krishna  
Mr. Varun Pathak

Counsel for the Respondent(s): Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan for R.2

**Appeal No. 47 of 2013**

**Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)**  
**Versus**  
**PTC India Ltd. & Anr. ....Respondent(s)**

Counsel for the Appellant(s): Mr.M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Rajiv Bhardwaj  
Mr. Ravi Krishna  
Mr. Varun Pathak

**ORDER**

We have heard the learned counsel for the Appellant.

Post the matter for further submissions on **10.07.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

ts/mk